

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 354/(MAH)/2017

CORAM: Present: SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES: Jagdish Manilal Patel
V/s.
Kotak Mahindra Bank Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4) & 59 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Ashok
11/12/17
Adv. ASHOK GUPTA Advocate for
i/b Petitioner
M.s. Bhardwaj

Ashok
11/12/17

Jitendra Mishra
Jitendra Mishra Advocate for
Respondent No. 5

ORDER

C.P. No. 354/58(4)&59/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. It is represented by the Counsel of Respondent No. 4 Ram Prasad that he will file Reply today.
3. The matter is adjourned to **18.01.2018**.

11.12.2017

Aah

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)